

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6161
ANSWERED ON:03.05.2013
IMPORTED MEDICINES
Rao Shri Nama Nageswara

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is allowing import of finished medicines manufactured abroad at high prices, when the same are being manufactured indigenously and available at lower prices;
- (b) if so, the details of permissions along with quantity, value and price of medicines that has been allowed to be imported by the Drug Controller General of India during each of the last three years and the current year;
- (c) the reasons for the same; and
- (d) the corrective measures proposed by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): Permissions for import of drugs by the Drugs Controller General (India) are given keeping in view only the issues relating to safety, efficacy and quality; and not prices. Prices of scheduled drug formulations in finished form are fixed by the National Pharmaceutical Pricing Authority (NPPA) based on Drugs (Price Control) Order, 1995. No person is authorized to sell any scheduled formulation to a consumer at a price exceeding the price notified/approved by the NPPA/ Government.

(b) to (d): Do not arise.